

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 258 of 2012**

**Dated : 17<sup>th</sup> January, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**M.P. Poorv Kshetra Vidyut Vitran Co. Ltd. & Ors. ... Appellant(s)  
Versus  
Madhya Pradesh Electricity Regulatory  
Commission ... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo

Counsel for the Respondent(s) : Mr. C.K. Rai for R-1  
Mr. Gajendra Tiwari, Dir.(MPERC)

**ORDER**

We have heard the learned Counsel for the parties.

**Judgment is Reserved.**

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**